- (ii) Review by Government on the working of the Company.
- (2) A statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT-1195/77 for (1) and (2).]

Draft Notifications of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs)

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN); Sir, I beg to lay on the Table, under subsection (2) of section 620 of the Companies Act, 1956, a copy each (in English and Hindi) of the following Draft Notifications. of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs):—

- (i) No. 15/14/73—IGC.
- (ii) No. 15/14/74—IGC. (iii)
- No. 15/33/74—IGC. (iv)

No. 15/14/75—IGC.

- (v) No. 15/17/75—IGC.
- (vi) No. 15/28/75—IGC.
- (vii) No. 15/30/75—IGC.
- (viii) No. 15/36/75—IGC.
 - (ix) No. 15/8/76—IGC.
- (x) No. 15/16/76—IGC. (xi)

No. 20/4/76—IGC

[Placed in Library. See No. LT-326/77 for (i) to (xi).]

Notifications of the Ministry of Finance (Department of Revenue and Banking) and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Finance (Department and Revenue and Banking) Notification G.S.R. No. 702(E), dated the 15th November, 1977, under section 159 of the Custom

Act, 1962, together with an Explanatory Memorandum on the Notification. [Placed in Library. *See* No. LT-1114/77.]

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Bawk-ing) together with Explanatory Memoranda thereon: —
 - (i) G.S.R. No. 1445, dated the 29th October, 1977.
 - (ii) G.S.R. No. 678(E), dated the 4th November, 1977.

[Placed in Library. See No. LT-1126/77 for (i) and (ii).]

Leaders of Opposition in Parliament Allowances, Medical and other Facilities) Rules, 1977

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Sir, I beg to lay on the Table, under sub-section (3) of section 10 of the Salary and Allowances of Leaders of Opposition, in Parliament Act, 1977, a copy (in English and Hindi) of the Department of Parliamentary Affairs Notification G.S.R. No. 665(E), dated the 1st November, 1977, publishing the Leaders of Opposition in Parliament (Allowances, Medical and other Facilities) Rules, 1977. [Placed in Library. See No. LT-1125/77.]

Notification of the Election Commis-sion of India

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NARSINGH YADAV); Sir, I beg to lay on the Table, under sub-section (3) of section 13 of the Representation of People Act, 1950, a copy each (in English and Hindi) of the Mention Commission of India Notifioa-tons S.O. Nos. 725(E) and 726{E), dated the 10th October, 1977. [Placed in Library. See No. LT-1G30/77.J